

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2731  
ANSWERED ON:28.07.2014  
REOPENING OF AIRPORTS  
Patil Shri Bheemrao Baswanthrao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to reopen Begumpet Airport as well as Warangal Airport in Telangana State:
- (b) if so, the details and the present status thereof; and
- (c) the time by which the said airports are likely to be reopened?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a) , (b) & (c): In pursuance of Clause 5.5 of the Concession Agreement signed between the Government of India (GoI) and Hyderabad International Airport Ltd., the existing Begumpet Airport at Hyderabad is no longer available for commercial civil aviation operations except on national emergency or by aircraft owned and operated by Indian Air Force or other Armed Forces of India or Para-Military Forces of India or Police or such other authorities or for transportation of dignitaries by special Govt. VIP aircraft with effect from 16.03.2008. However, General aviation services (other than commercial aircraft, charter flights, aircraft hired or operated under commercial arrangements) are allowed to continue at Begumpet airport.

AAI and State Govt. of erstwhile Andhra Pradesh had signed an MoU for upgradation/ expansion of Warangal Airport and for this purpose the State Government was requested to provide 438 acres of land free of cost and free from all encumbrances. Development/ upgradation of airports is a continuous process and is undertaken by Airports Authority of India (AAI) from time to time depending on traffic demand, commercial viability, socio-economic considerations, availability of land etc.